

(b) The Akademi is sponsoring translations of the following volumes of Tagore's writings into Oriya:—

- (i) Ekottarasati : (101 Poems)
- (ii) Ekvinsati : (21 Short Stories)
- (iii) Three Novels : Gora, Chokher Bali and Jogajog.
- (iv) Seven Plays : Visarjan, Raja, Chitrangada, Dak Ghar, Mukta Dhara, Chirakumar Sabha and Rakta Karabi.
- (v) Two Volumes of selected Essays containing philosophical, religious, economic, political, social and literary essays and excerpts from travelogues, diaries and letters.

(c) Following are the names of the translators for the volumes indicated against each:

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|------------------|-----------------------------|
| Ekottarasati | Sri Sochi Raut Roy. |
| Ekvinsati | Sri K. C. Panigrahi. |
| Gora | Sri Sunanda Kar |
| Chokher Bali | Sri Chittaranjan Das |
| Jogajog | Sri Gopinath Mohanty |
| Visarjan | Sri Radhamohan Gadnayak. |
| Chitrangada | Sri Prabhat Kumar Mukherji. |
| Raja | Sri Basant Kumar Satpathy. |
| Dak Ghar | Sri Sunanda Kar. |
| Mukta Dhara | Sri Baikuntanath Patnaik. |
| Chirakumar Sabha | Sri Jatin Das. |
| Rakta Karabi | Sri Sochi Raut Roy. |
| Essays Vol. I | Sri G. K. Brahma. |
| Essays Vol. II | Sri C.M. Behera. |

12.04 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS ISSUED UNDER INSURANCE ACT

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy of each of the following Notifications under sub-section (2) of Section 2C of the Insurance Act, 1938:

- (i) S. O. 1503 dated the 18th June, 1960.

- (ii) S. O. 1504 dated the 18th June, 1960. [Placed in Library. See No. LT-2291/60].

DECLARATIONS OF EXEMPTION

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Declarations of Exemption, under the proviso to section 6 of the Registration of Foreigners Act, 1939:—

- (i) No. 1/15/60-F. 1. dated the 6th July, 1960.

(3 Declarations)

- (ii) No. 1/19/60-F. 1. dated the 29th July, 1960.

(1 Declaration)

[Placed in Library. See No. LT-2292/60].

12.5½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 16th August, 1960, agreed without any amendment to the Tripura Land Revenue and Land Reforms Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 3rd August, 1960."

(ii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 16th August, 1960, agreed without any amendment to the Banking Companies (Amendment) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 11th August, 1960."